

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

21

C.P No. 707/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: M/s. BEC Fertilizers Ltd.

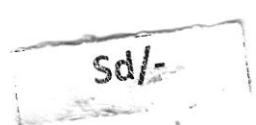
SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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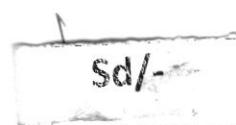
ORDER

CP No. 707/14(1)/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 12.02.2018.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)